

**THE UTTAR PRADESH APPROPRIATION
ACTS (REPEAL) ACT, 2018**

(U. P. ACT NO. 21 OF 2018)

ARRANGEMENT OF SECTIONS

SECTIONS :

- 1- Short title**
- 2- Repeal of certain enactments**
- 3- Savings**

क्रम-संख्या-91



रजिस्ट्रेशन नम्बर-एस०एस०पी०/एल०-

डब्लू०/एन०पी०-91/2014-16

लाइसेन्स टू पोस्ट ऐट कन्सेशनल रेट

सरकारी गजट, उत्तर प्रदेश

उत्तर प्रदेशीय सरकार द्वारा प्रकाशित

असाधारण

विधायी परिशिष्ट

भाग-1, खण्ड (क)

(उत्तर प्रदेश अधिनियम)

लखनऊ, मंगलवार, 10 अप्रैल, 2018

चैत्र 20, शक सम्वत् 1940

उत्तर प्रदेश शासन

विधायी अनुभाग-1

संख्या 811/79-वि0-1-18-1(क)5-18

लखनऊ, 10 अप्रैल, 2018

अधिसूचना

विविध

“भारत का संविधान” के अनुच्छेद 200 के अधीन राज्यपाल महोदय ने उत्तर प्रदेश विनियोग अधिनियम (निरसन), विधेयक, 2018 पर दिनांक 9 अप्रैल, 2018 को अनुमति प्रदान की और वह उत्तर प्रदेश अधिनियम संख्या 21 सन् 2018 के रूप में सर्वसाधारण की सूचनार्थ इस अधिसूचना द्वारा प्रकाशित किया जाता है:—

उत्तर प्रदेश विनियोग अधिनियम (निरसन) अधिनियम, 2018

(उत्तर प्रदेश अधिनियम संख्या 21 सन् 2018)

जैसे उत्तर प्रदेश विधान मण्डल द्वारा पारित हुआ,

उत्तर प्रदेश के कतिपय विनियोग अधिनियमों का निरसन करने के लिए

अधिनियम

भारत गणराज्य के उनहत्तरवें वर्ष में निम्नलिखित अधिनियम बनाया जाता है :—

1—यह अधिनियम उत्तर प्रदेश विनियोग अधिनियम (निरसन) अधिनियम, संक्षिप्त
2018 कहा जायेगा। नाम

कतिपय
अधिनियमितियों का
निरसन
व्यावृत्ति

2— नीचे अनुसूची में विनिर्दिष्ट अधिनियमितियाँ एतद्वारा निरसित की जाती हैं।

3—इस अधिनियम द्वारा किसी अधिनियमिति के निरसन से,—

(क) ऐसी कोई अन्य अधिनियमिति प्रभावित नहीं होगी जिसमें निरसित अधिनियमिति लागू की गयी हो, सम्मिलित की गयी हो या निर्दिष्ट हो ;

(ख) पहले से कृत या ग्रस्त किसी बात अथवा पहले से अर्जित, प्रोदभूत या उपगत किसी अधिकार, हक, बाध्यता या दायित्व अथवा तत्सम्बन्धी में किसी उपाय या कार्यवाही अथवा पहले से स्वीकृत किसी ऋण, शास्ति, बाध्यता, दायित्व, दावा या माँग या क्षतिपूर्ति के या से किसी प्रकार के निर्मोचन या उन्मोचन अथवा किसी पूर्व अधिनियम या बात के प्रमाण की विधि मान्यता, अविधिमान्यता, अर्थ या परिणाम प्रभावित नहीं होंगे ;

(ग) इस बात के होते हुए कोई सिद्धान्त या विधि का नियम या स्थापित अधिकारिता, अभिवचन, पद्धति या प्रक्रिया का प्रारूप या प्रक्रम अथवा विद्यमान प्रभा, रूढ़ि, विशेषाधिकार, निर्बन्धन, छूट, पद या नियुक्ति प्रभावित नहीं होंगे की एतद्वारा निरसित किसी अधिनियमिति द्वारा, में या से उनकी क्रमशः किसी भी रीति से अभिपुष्टि कर ली गयी होगी या उन्हें मान्यता प्रदान कर दिया गया होगा या उन्हें व्युत्पन्न कर लिया गया होगा ;

(घ) कोई अधिकारिता, पद, रूढ़ि, दायित्व, अधिकार, हक,

विशेषाधिकार, निर्बन्धन, छूट, प्रथा, पद्धति, प्रक्रिया अथवा सम्प्रति अविद्यमान या अप्रवृत्त कोई अन्य विषय या बात पुनः प्रवर्तित या प्रत्यावर्तित नहीं होंगे।

(ड) लेखा-परीक्षा, परीक्षा, लेखांकन, अनुसन्धान, जाँच या तत्सम्बन्ध में किसी प्राधिकारी द्वारा कृत या की जाने वाली कोई अन्य कार्यवाही प्रभावित नहीं होगी और ऐसी लेखा-परीक्षा, परीक्षा, लेखांकन, अनुसन्धान, जाँच या कार्यवाही की जा सकती है, और या जारी रखी जा सकती है मानों उक्त अधिनियमितियाँ इस अधिनियम द्वारा निरसित न किये गये हों।

अनुसूची

(धारा-2 देखें)

निरसित किये जा रहे अधिनियम

1	उत्तर प्रदेश विनियोग अधिनियम, 1950	उत्तर प्रदेश अधिनियम संख्या 17 सन् 1950
2	उत्तर प्रदेश विनियोग (पूरक) अधिनियम, 1951	उत्तर प्रदेश अधिनियम संख्या 06 सन् 1951
3	उत्तर प्रदेश विनियोग (द्वितीय पूरक) अधिनियम, 1951	उत्तर प्रदेश अधिनियम संख्या 08 सन् 1951
4	उत्तर प्रदेश विनियोग अधिनियम, 1951	उत्तर प्रदेश अधिनियम संख्या 13 सन् 1951
5	उत्तर प्रदेश विनियोग (पूरक) अधिनियम, 1951	उत्तर प्रदेश अधिनियम संख्या 24 सन् 1951
6	उत्तर प्रदेश विनियोग (द्वितीय पूरक) अधिनियम, 1952	उत्तर प्रदेश अधिनियम संख्या 02 सन् 1952
7	उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 1952	उत्तर प्रदेश अधिनियम संख्या 03 सन् 1952
8	उत्तर प्रदेश विनियोग अधिनियम, 1952	उत्तर प्रदेश अधिनियम संख्या 19 सन् 1952
9	उत्तर प्रदेश विनियोग (1952-53 का प्रथम पूरक) अधिनियम, 1952	उत्तर प्रदेश अधिनियम संख्या 26 सन् 1952
10	उत्तर प्रदेश विनियोग (1952-53 का द्वितीय पूरक) अधिनियम, 1953	उत्तर प्रदेश अधिनियम संख्या 11 सन् 1953
11	उत्तर प्रदेश विनियोग अधिनियम (एप्रोप्रियेशन एक्ट), 1953	उत्तर प्रदेश अधिनियम संख्या 12 सन् 1953
12	उत्तर प्रदेश विनियोग (1953-54 का प्रथम पूरक) अधिनियम, 1953	उत्तर प्रदेश अधिनियम संख्या 01 सन् 1954
13	उत्तर प्रदेश विनियोग (1953-54 का द्वितीय पूरक) अधिनियम, 1954	उत्तर प्रदेश अधिनियम संख्या 03 सन् 1954
14	उत्तर प्रदेश विनियोग अधिनियम, 1954	उत्तर प्रदेश अधिनियम संख्या 09 सन् 1954
15	उत्तर प्रदेश विनियोग (1954-55 का प्रथम पूरक) अधिनियम, 1954	उत्तर प्रदेश अधिनियम संख्या 19 सन् 1954
16	उत्तर प्रदेश विनियोग (1954-55 का द्वितीय पूरक) अधिनियम, 1955	उत्तर प्रदेश अधिनियम संख्या 04 सन् 1955
17	उत्तर प्रदेश विनियोग अधिनियम (एप्रोप्रियेशन एक्ट) अधिनियम, 1955	उत्तर प्रदेश अधिनियम संख्या 10 सन् 1955
18	उत्तर प्रदेश विनियोग (1955-56 का प्रथम पूरक) अधिनियम, 1955	उत्तर प्रदेश अधिनियम संख्या 17 सन् 1955

13 RPH Viniyog-Data 6E Vid fol

13 RPH Viniyog-Data 6E Vid fol

	अधिनियम, 1978	
118	उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 1978	उत्तर प्रदेश अधिनियम संख्या 02 सन् 1978
119	उत्तर प्रदेश विनियोग अधिनियम 1978	उत्तर प्रदेश अधिनियम संख्या 18 सन् 1978
120	उत्तर प्रदेश विनियोग (1972-73 की बढ़ती व्यय का विनियमन) अधिनियम, 1978	उत्तर प्रदेश अधिनियम संख्या 22 सन् 1978
121	उत्तर प्रदेश विनियोग (1978-79 का अनुपूरक) अधिनियम, 1978	उत्तर प्रदेश अधिनियम संख्या 23 सन् 1978
122	उत्तर प्रदेश विनियोग (1978-79 का द्वितीय अनुपूरक) अधिनियम, 1978	उत्तर प्रदेश अधिनियम संख्या 36 सन् 1978
123	उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 1979	उत्तर प्रदेश अधिनियम संख्या 08 सन् 1979
124	उत्तर प्रदेश विनियोग (1978-79 का तृतीय अनुपूरक) अधिनियम, 1979	उत्तर प्रदेश अधिनियम संख्या 10 सन् 1979
125	उत्तर प्रदेश विनियोग अधिनियम, 1979	उत्तर प्रदेश अधिनियम संख्या 21 सन् 1979
126	उत्तर प्रदेश विनियोग (1979-80 का प्रथम अनुपूरक) अधिनियम, 1979	उत्तर प्रदेश अधिनियम संख्या 27 सन् 1979
127	उत्तर प्रदेश विनियोग (1979-80 का द्वितीय अनुपूरक) अधिनियम, 1980	उत्तर प्रदेश अधिनियम संख्या 01 सन् 1980
128	उत्तर प्रदेश विनियोग (द्वितीय लेखानुदान) अधिनियम, 1980	उत्तर प्रदेश अधिनियम संख्या 09 सन् 1980
129	उत्तर प्रदेश विनियोग अधिनियम, 1980	उत्तर प्रदेश अधिनियम संख्या 17 सन् 1980
130	उत्तर प्रदेश विनियोग (1973-74 के बढ़ती व्यय का विनियमन) अधिनियम, 1980	उत्तर प्रदेश अधिनियम संख्या 19 सन् 1980
131	उत्तर प्रदेश विनियोग (1980-81 का प्रथम अनुपूरक) अधिनियम, 1980	उत्तर प्रदेश अधिनियम संख्या 20 सन् 1980
132	उत्तर प्रदेश विनियोग(लेखानुदान) अधिनियम, 1981	उत्तर प्रदेश अधिनियम संख्या 02 सन् 1981
133	उत्तर प्रदेश विनियोग(1980-81 का द्वितीय अनुपूरक) अधिनियम, 1981	उत्तर प्रदेश अधिनियम संख्या 03 सन् 1981
134	उत्तर प्रदेश विनियोग (1974-75, 1975-76 और 1976-77 के बढ़ती व्यय का विनियमन) अधिनियम, 1981	उत्तर प्रदेश अधिनियम संख्या 05 सन् 1981
135	उत्तर प्रदेश विनियोग अधिनियम, 1981	उत्तर प्रदेश अधिनियम संख्या 06 सन् 1981
136	उत्तर प्रदेश विनियोग (1981-82 का अनुपूरक) अधिनियम, 1981	उत्तर प्रदेश अधिनियम संख्या 13 सन् 1981
137	उत्तर प्रदेश विनियोग (1981-82 का द्वितीय अनुपूरक) अधिनियम, 1982	उत्तर प्रदेश अधिनियम संख्या 03 सन् 1982
138	उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 1982	उत्तर प्रदेश अधिनियम संख्या 11 सन् 1982
139	उत्तर प्रदेश विनियोग (1981-82 का तृतीय अनुपूरक) अधिनियम, 1982	उत्तर प्रदेश अधिनियम संख्या 13 सन् 1982
140	उत्तर प्रदेश विनियोग अधिनियम, 1982	उत्तर प्रदेश अधिनियम संख्या 14 सन् 1982
141	उत्तर प्रदेश विनियोग (1982-83 का अनुपूरक) अधिनियम, 1982	उत्तर प्रदेश अधिनियम संख्या 21 सन् 1982
142	उत्तर प्रदेश विनियोग (1977-78 और 1978-79 के	उत्तर प्रदेश अधिनियम संख्या 22 सन् 1982

13 RPH Viniyog-Data 6E Vid fol

13 RPH Viniyog-Data 6E Vid fol

	बढ़ती व्यय का विनियमन) अधिनियम, 2004	
220	उत्तर प्रदेश विनियोग (2004-2005 का द्वितीय अनुपूरक) अधिनियम, 2005	उत्तर प्रदेश अधिनियम संख्या 01 सन् 2005
221	उत्तर प्रदेश विनियोग अधिनियम, 2005	उत्तर प्रदेश अधिनियम संख्या 04 सन् 2005
222	उत्तर प्रदेश विनियोग (2005-06 का अनुपूरक) अधिनियम, 2005	उत्तर प्रदेश अधिनियम संख्या 16 सन् 2005
223	उत्तर प्रदेश विनियोग (2005-2006 का द्वितीय अनुपूरक) अधिनियम, 2005	उत्तर प्रदेश अधिनियम संख्या 26 सन् 2005
224	उत्तर प्रदेश विनियोग अधिनियम, 2006	उत्तर प्रदेश अधिनियम संख्या 08 सन् 2006
225	उत्तर प्रदेश विनियोग (2006-07 का अनुपूरक) अधिनियम, 2006	उत्तर प्रदेश अधिनियम संख्या 13 सन् 2006
226	उत्तर प्रदेश विनियोग (2006-2007 का द्वितीय अनुपूरक) अधिनियम, 2006	उत्तर प्रदेश अधिनियम संख्या 20 सन् 2006
227	उत्तर प्रदेश विनियोग (2006-2007 का तृतीय अनुपूरक) अधिनियम, 2006	उत्तर प्रदेश अधिनियम संख्या 33 सन् 2006
228	उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 2006	उत्तर प्रदेश अधिनियम संख्या 41 सन् 2006
229	उत्तर प्रदेश विनियोग (द्वितीय लेखानुदान) अधिनियम, 2007	उत्तर प्रदेश अधिनियम संख्या 06 सन् 2007
230	उत्तर प्रदेश विनियोग अधिनियम, 2007	उत्तर प्रदेश अधिनियम संख्या 17 सन् 2007
231	उत्तर प्रदेश विनियोग (2007-2008 का अनुपूरक) अधिनियम, 2007	उत्तर प्रदेश अधिनियम संख्या 25 सन् 2007
232	उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 2008	उत्तर प्रदेश अधिनियम संख्या 02 सन् 2008
233	उत्तर प्रदेश विनियोग अधिनियम, 2008	उत्तर प्रदेश अधिनियम संख्या 10 सन् 2008
234	उत्तर प्रदेश विनियोग (2008-2009 का अनुपूरक) अधिनियम, 2008	उत्तर प्रदेश अधिनियम संख्या 17 सन् 2008
235	उत्तर प्रदेश विनियोग (2008-2009 का द्वितीय अनुपूरक) अधिनियम, 2009	उत्तर प्रदेश अधिनियम संख्या 02 सन् 2009
236	उत्तर प्रदेश विनियोग अधिनियम, 2009	उत्तर प्रदेश अधिनियम संख्या 07 सन् 2009
237	उत्तर प्रदेश विनियोग (2009-2010 का अनुपूरक) अधिनियम, 2009	उत्तर प्रदेश अधिनियम संख्या 15 सन् 2009
238	उत्तर प्रदेश विनियोग (1990-91, 1991-92, 1992-93, 1993-94, 1994-95, 1995-96, 1996-97, 1997-98, 1998-99, 1999-2000, 2000-01, 2001-2002, 2002-2003, 2003-2004 और 2004-2005 के बढ़ती व्यय का विनियमन) अधिनियम, 2009	उत्तर प्रदेश अधिनियम संख्या 16 सन् 2009
239	उत्तर प्रदेश विनियोग (2009-2010 का द्वितीय अनुपूरक) अधिनियम, 2010	उत्तर प्रदेश अधिनियम संख्या 03 सन् 2010
240	उत्तर प्रदेश विनियोग अधिनियम, 2010	उत्तर प्रदेश अधिनियम संख्या 06 सन् 2010
241	उत्तर प्रदेश विनियोग (2010-2011 का अनुपूरक) अधिनियम, 2010	उत्तर प्रदेश अधिनियम संख्या 18 सन् 2010
242	उत्तर प्रदेश विनियोग अधिनियम, 2011	उत्तर प्रदेश अधिनियम संख्या 04 सन् 2011
243	उत्तर प्रदेश विनियोग (2011-2012 का अनुपूरक) अधिनियम, 2011	उत्तर प्रदेश अधिनियम संख्या 16 सन् 2011

244	उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 2011	उत्तर प्रदेश अधिनियम संख्या 23 सन् 2011
245	उत्तर प्रदेश विनियोग अधिनियम, 2012	उत्तर प्रदेश अधिनियम संख्या 05 सन् 2012
246	उत्तर प्रदेश विनियोग (2012-2013 का अनुपूरक) अधिनियम, 2012	उत्तर प्रदेश अधिनियम संख्या 06 सन् 2012
247	उत्तर प्रदेश विनियोग अधिनियम, 2013	उत्तर प्रदेश अधिनियम संख्या 03 सन् 2013
248	उत्तर प्रदेश विनियोग (2013-2014 का अनुपूरक) अधिनियम, 2013	उत्तर प्रदेश अधिनियम संख्या 14 सन् 2013
249	उत्तर प्रदेश विनियोग (2013-2014 का द्वितीय अनुपूरक) अधिनियम, 2013	उत्तर प्रदेश अधिनियम संख्या 24 सन् 2013
250	उत्तर प्रदेश विनियोग (लेखानुदान) अधिनियम, 2014	उत्तर प्रदेश अधिनियम संख्या 03 सन् 2014
251	उत्तर प्रदेश विनियोग अधिनियम, 2014	उत्तर प्रदेश अधिनियम संख्या 11 सन् 2014
252	उत्तर प्रदेश विनियोग (2014-2015 का अनुपूरक) अधिनियम, 2014	उत्तर प्रदेश अधिनियम संख्या 16 सन् 2014

उद्देश्य और कारण

केन्द्रीय सरकार द्वारा सन् 1950 से 2012 की अवधि के दौरान अधिनियमित विनियोग से सम्बन्धित अधिनियमों को निरसित करने के लिए विनियोग अधिनियम (निरसन) अधिनियम, 2016 (अधिनियम संख्या 22 सन् 2016) को अधिनियमित किया गया है। तदनुसार राज्य सरकार द्वारा गठित उत्तर प्रदेश राज्य विधि आयोग ने उत्तर प्रदेश के 264 विनियोग अधिनियम को निरसित करने की सिफारिश की है। उपरोक्त सिफारिशों के प्रकाश में वित्त विभाग उत्तर प्रदेश ने अप्रचलित हो चुके 252 अधिनियमों को निरसित करने हेतु अपनी सहमति प्रदान किया है। अतः यह विनिश्चय किया गया है कि उत्तर प्रदेश के उक्त 252 विनियोग अधिनियमों को निरसित करने के लिए राज्य विधान मण्डल में एक विधेयक पुरःस्थापित किया जाय।

तदनुसार उत्तर प्रदेश विनियोग अधिनियम (निरसन) विधेयक, 2018 पुरःस्थापित किया जाता है।

आज्ञा से,
वीरेन्द्र कुमार श्रीवास्तव,
प्रमुख सचिव।

No. 811(2)/LXXIX-V-1-18-1(ka)5-18
Dated Lucknow, April 10, 2018

In pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of the Uttar Pradesh Viniyog Adhiniyam (Nirsan) Adhiniyam, 2018 (Uttar Pradesh Adhiniyam Sankhya 21 of 2018) as passed by the Uttar Pradesh Legislature and assented to by the Governor on April 9, 2018.

THE UTTAR PRADESH APPROPRIATION ACTS (REPEAL) ACT, 2018
(U.P. ACT NO. 21 OF 2018)

[As passed by the Uttar Pradesh Legislature]

AN

ACT

to repeal certain Appropriation Acts of Uttar Pradesh.

IT IS HEREBY enacted in the Sixty-ninth Year of the Republic of India as follows:-

1. This Act may be called the Uttar Pradesh Appropriation Acts (Repeal) Act, 2018. Short title
2. The enactments specified in the Schedule below are hereby repealed. Repeal of certain enactments
3. The repeal by this Act of any enactment shall not,- Savings
 - (a) affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;
 - (b) affect the validity, invalidity, effect or consequences of any thing already done or suffered or any right, title obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;
 - (c) affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;
 - (d) revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.
 - (e) affect the audit, examination, accounting, investigation, inquiry or any other action taken or to be taken in relation thereto by any authority and such audit, examination, accounting, investigation, inquiry or action could be taken, and, or continued as if the said enactments are not repealed by this Act.

SCHEDULE

(See section 2)

Acts being repealed

1. The Uttar Pradesh Appropriation Act, 1950 (U.P. Act no. 17 of 1950)
2. The Uttar Pradesh Appropriation (Supplementary) Act, 1951 (U.P. Act no. 6 of 1951)
3. The Uttar Pradesh Appropriation (Second Supplementary) Act, 1951 (U.P. Act no. 8 of 1951)
4. The Uttar Pradesh Appropriation Act, 1951 (U.P. Act no. 13 of 1951)
5. The Uttar Pradesh Appropriation (Supplementary) Act, 1951 (U.P. Act no. 24 of 1951)

-
6. The Uttar Pradesh Appropriation (Second Supplementary) Act, 1952 (U.P. Act no. 2 of 1952)
 7. The Uttar Pradesh Appropriation (Vote on Account) Act, 1952 (U.P. Act no. 3 of 1952)
 8. The Uttar Pradesh Appropriation Act, 1952 (U.P. Act no. 19 of 1952)
 9. The Uttar Pradesh Appropriation (First Supplementary 1952-53) Act, 1952 (U.P. Act no. 26 of 1952)
 10. The Uttar Pradesh Appropriation (Second Supplementary 1952-53) Act, 1952 (U.P. Act no. 11 of 1953)
 11. The Uttar Pradesh Appropriation Act, 1953 (U.P. Act no. 12 of 1953)
 12. The Uttar Pradesh Appropriation (First Supplementary 1953-54) Act, 1953 (U.P. Act no. 1 of 1954)
 13. The Uttar Pradesh Appropriation (Second Supplementary 1953-54) Act, 1954 (U.P. Act no. 3 of 1954)
 14. The Uttar Pradesh Appropriation Act, 1954 (U.P. Act no. 9 of 1954)
 15. The Uttar Pradesh Appropriation (First Supplementary 1954-55) Act, 1954 (U.P. Act no. 19 of 1954)
 16. The Uttar Pradesh Appropriation (Second Supplementary 1954-55) Act, 1955 (U.P. Act no. 4 of 1955)
 17. The Uttar Pradesh Appropriation Act, 1955 (U.P. Act no. 10 of 1955)
 18. The Uttar Pradesh Appropriation (First Supplementary 1955-56) Act, 1955 (U.P. Act no. 17 of 1955)
 19. The Uttar Pradesh Appropriation (Regularization of Excesses 1950-51) Act, 1955 (U.P. Act no. 18 of 1955)
 20. The Uttar Pradesh Appropriation (Second Supplementary 1955-56) Act, 1956 (U.P. Act no. 9 of 1956)
 21. The Uttar Pradesh Appropriation Act, 1956 (U.P. Act no. 10 of 1956)
 22. The Uttar Pradesh Appropriation (Regularization of Excesses 1951-52) Act, 1956 (U.P. Act no. 13 of 1956)
 23. The Uttar Pradesh Appropriation (First Supplementary 1956-57) Act, 1956 (U.P. Act no. 34 of 1956)
 24. The Uttar Pradesh Appropriation (Second Supplementary 1956-57) Act, 1957 (U.P. Act no. 11 of 1957)
 25. The Uttar Pradesh Appropriation (Regularization of Excesses 1952-53) Act, 1957 (U.P. Act no. 13 of 1957)
 26. The Uttar Pradesh Appropriation (Vote on Account) Act, 1957 (U.P. Act no. 14 of 1957)
 27. The Uttar Pradesh Appropriation Act, 1957 (U.P. Act no. 22 of 1957)
 28. The Uttar Pradesh Appropriation (Regularization of Excesses 1953-54) Act, 1957 (U.P. Act no. 1 of 1958)
 29. The Uttar Pradesh Appropriation (First Supplementary 1957-58) Act, 1957 (U.P. Act no. 2 of 1958)
 30. The Uttar Pradesh Appropriation (Second Supplementary 1957-58) Act, 1958 (U.P. Act no. 11 of 1958)
 31. The Uttar Pradesh Appropriation Act, 1958 (U.P. Act no. 13 of 1958)

32. The Uttar Pradesh Appropriation (Regularization of Excesses 1954-55) Act, 1958 (U.P. Act no. 31 of 1958)
33. The Uttar Pradesh Appropriation (First Supplementary 1958-59) Act, 1958 (U.P. Act no. 32 of 1958)
34. The Uttar Pradesh Appropriation (Second Supplementary 1958-59) Act, 1959 (U.P. Act no. 4 of 1959)
35. The Uttar Pradesh Appropriation Act, 1959 (U.P. Act no. 8 of 1959)
36. The Uttar Pradesh Appropriation (Regularization of Excesses 1955-56) Act, 1959 (U.P. Act no. 15 of 1959)
37. The Uttar Pradesh Appropriation (First Supplementary 1959-60) Act, 1959 (U.P. Act no. 16 of 1959)
38. The Uttar Pradesh Appropriation (Second Supplementary 1959-60) Act, 1960 (U.P. Act no. 7 of 1960)
39. The Uttar Pradesh Appropriation Act, 1960 (U.P. Act no. 9 of 1960)
40. The Uttar Pradesh Appropriation (Regularization of Excesses 1956-57) Act, 1960 (U.P. Act no. 18 of 1960)
41. The Uttar Pradesh Appropriation (First Supplementary 1960-61) Act, 1960 (U.P. Act no. 19 of 1960)
42. The Uttar Pradesh Appropriation (Second Supplementary 1960-61) Act, 1961 (U.P. Act no. 2 of 1961)
43. The Uttar Pradesh Appropriation (Vote on Account) Act, 1961 (U.P. Act no. 12 of 1961)
44. The Uttar Pradesh Appropriation Act, 1961 (U.P. Act no. 14 of 1961)
45. The Uttar Pradesh Appropriation (First Supplementary 1961-62) Act, 1961 (U.P. Act no. 24 of 1961)
46. The Uttar Pradesh Appropriation (Regularization of Excesses 1957-58) Act, 1961 (U.P. Act no. 25 of 1961)
47. The Uttar Pradesh Appropriation (Second Supplementary 1961-62) Act, 1961 (U.P. Act no. 32 of 1961)
48. The Uttar Pradesh Appropriation (Third Supplementary 1961-62) Act, 1962 (U.P. Act no. 1 of 1962)
49. The Uttar Pradesh Appropriation (Vote on Account) Act, 1962 (U.P. Act no. 2 of 1962)
50. The Uttar Pradesh Appropriation Act, 1962 (U.P. Act no. 4 of 1962)
51. The Uttar Pradesh Appropriation (First Supplementary 1962-63) Act, 1962 (U.P. Act no. 15 of 1962)
52. The Uttar Pradesh Appropriation (Regularization of Excesses 1958-59) Act, 1962 (U.P. Act no. 16 of 1962)
53. The Uttar Pradesh Appropriation (Second Supplementary 1962-63) Act, 1963 (U.P. Act no. 7 of 1963)
54. The Uttar Pradesh Appropriation Act, 1963 (U.P. Act no. 11 of 1963)
55. The Uttar Pradesh Appropriation (First Supplementary 1963-64) Act, 1963 (U.P. Act no. 28 of 1963)
56. The Uttar Pradesh Appropriation (Regularization of Excesses 1959-60) Act, 1963 (U.P. Act no. 31 of 1963)
57. The Uttar Pradesh Appropriation (Second Supplementary 1963-64) Act, 1964 (U.P. Act no. 6 of 1964)
58. The Uttar Pradesh Appropriation Act, 1964 (U.P. Act no. 9 of 1964)
59. The Uttar Pradesh Appropriation (First Supplementary 1964-65) Act, 1964 (U.P. Act no. 19 of 1964)

60. The Uttar Pradesh Appropriation (Second Supplementary 1964-65) Act, 1965 (U.P. Act no. 1 of 1965)
61. The Uttar Pradesh Appropriation Act, 1965 (U.P. Act no.9 of 1965)
62. The Uttar Pradesh Appropriation (First Supplementary 1965-66) Act, 1965 (U.P. Act no. 17 of 1965)
63. The Uttar Pradesh Appropriation (Regularization of Excesses 1960-61) Act, 1965 (U.P. Act no. 18 of 1965)
64. The Uttar Pradesh Appropriation (Second Supplementary 1965-66) Act, 1966 (U.P. Act no. 3 of 1966)
65. The Uttar Pradesh Appropriation Act, 1966 (U.P. Act no.10 of 1966)
66. The Uttar Pradesh Appropriation (Regularization of Excesses 1961-62) Act, 1966 (U.P. Act no. 14 of 1966)
67. The Uttar Pradesh Appropriation (Regularization of Excesses 1962-63) Act, 1966 (U.P. Act no. 16 of 1966)
68. The Uttar Pradesh Appropriation (First Supplementary 1966-67) Act, 1966 (U.P. Act no. 22 of 1966)
69. The Uttar Pradesh Appropriation (Second Supplementary 1966-67) Act, 1966 (U.P. Act no. 27 of 1966)
70. The Uttar Pradesh Appropriation (Third Supplementary 1966-67) Act, 1967 (U.P. Act no. 1 of 1967)
71. The Uttar Pradesh Appropriation (Vote on Account) Act, 1967 (U.P. Act no. 2 of 1967)
72. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1967 (U.P. Act no. 5 of 1967)
73. The Uttar Pradesh Appropriation Act, 1967 (U.P. Act no.6 of 1967)
74. The Uttar Pradesh Appropriation (First Supplementary 1967-68) Act, 1967 (U.P. Act no. 1 of 1968)
75. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1963-64) Act, 1967 (U.P. Act no. 2 of 1968)
76. The Uttar Pradesh Appropriation (Second Supplementary 1968-69) Act, 1969 (U.P. Act no. 1 of 1969)
77. The Uttar Pradesh Appropriation (Vote on Account) Act, 1969 (U.P. Act no. 2 of 1969)
78. The Uttar Pradesh Appropriation Act, 1969 (U.P. Act no.3 of 1969)
79. The Uttar Pradesh Appropriation (Supplementary 1969-70) Act, 1970 (U.P. Act no. 1 of 1970)
80. The Uttar Pradesh Appropriation (Vote on Account) Act, 1970 (U.P. Act no. 4 of 1970)
81. The Uttar Pradesh Appropriation Act, 1970 (U.P. Act no.25 of 1970)
82. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1964-65) Act, 1970 (U.P. Act no. 27 of 1970)
83. The Uttar Pradesh Appropriation (Supplementary 1970-71) Act, 1970 (U.P. Act no. 37 of 1970)
84. The Uttar Pradesh Appropriation (Supplementary 1970-71) Act, 1971 (U.P. Act no. 12 of 1971)
85. The Uttar Pradesh Appropriation (Vote on Account) Act, 1971 (U.P. Act no. 13 of 1971)
86. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1971 (U.P. Act no. 17 of 1971)
87. The Uttar Pradesh Appropriation Act, 1971 (U.P. Act no.25 of 1971)
88. The Uttar Pradesh Appropriation (Supplementary 1971-72) Act, 1971 (U.P. Act no. 26 of 1971)
89. The Uttar Pradesh Appropriation (Supplementary 1971-72) Act, 1972 (U.P. Act no. 14 of 1972)
90. The Uttar Pradesh Appropriation (Vote on Account) Act, 1972 (U.P. Act no. 15 of 1972)
91. The Uttar Pradesh Appropriation Act, 1972 (U.P. Act no.27 of 1972)

92. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1965-66) Act, 1972 (U.P. Act no. 32 of 1972)
93. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1966-67) Act, 1972 (U.P. Act no. 42 of 1972)
94. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1967-68) Act, 1972 (U.P. Act no. 43 of 1972)
95. The Uttar Pradesh Appropriation (Supplementary 1972-73) Act, 1972 (U.P. Act no. 44 of 1972)
96. The Uttar Pradesh Appropriation (Supplementary 1972-73) Act, 1973 (U.P. Act no. 8 of 1973)
97. The Uttar Pradesh Appropriation (Vote on Account) Act, 1973 (U.P. Act no. 9 of 1973)
98. The Uttar Pradesh Appropriation Act, 1973 (U.P. Act no.15 of 1973)
99. The Uttar Pradesh Appropriation (Supplementary 1973-74) Act, 1974 (U.P. Act no. 1 of 1974)
100. The Uttar Pradesh Appropriation (Vote on Account) Act, 1974 (U.P. Act no. 2 of 1974)
101. The Uttar Pradesh Appropriation Act, 1974 (U.P. Act no.23 of 1974)
102. The Uttar Pradesh Appropriation (Vote on Account) Act, 1975 (U.P. Act no. 6 of 1975)
103. The Uttar Pradesh Appropriation (Supplementary 1974-75) Act, 1975 (U.P. Act no. 7 of 1975)
104. The Uttar Pradesh Appropriation Act, 1975 (U.P. Act no.20 of 1975)
105. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1968-69) Act, 1975 (U.P. Act no. 33 of 1975)
106. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1969-70) Act, 1975 (U.P. Act no. 34 of 1975)
107. The Uttar Pradesh Appropriation (Supplementary 1975-76) Act, 1976 (U.P. Act no. 1 of 1976)
108. The Uttar Pradesh Appropriation (Vote on Account) Act, 1976 (U.P. Act no. 2 of 1976)
109. The Uttar Pradesh Appropriation Act, 1976 (U.P. Act no.22 of 1976)
110. The Uttar Pradesh Appropriation (Supplementary 1976-77) Act, 1976 (U.P. Act no. 30 of 1976)
111. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1970-71) Act, 1976 (U.P. Act no. 31 of 1976)
112. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1971-72) Act, 1976 (U.P. Act no. 32 of 1976)
113. The Uttar Pradesh Appropriation (Supplementary 1976-77) Act, 1977 (U.P. Act no. 2 of 1977)
114. The Uttar Pradesh Appropriation (Vote on Account) Act, 1977 (U.P. Act no. 3 of 1977)
115. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1977 (U.P. Act no. 11 of 1977)
116. The Uttar Pradesh Appropriation Act, 1977 (U.P. Act no.16 of 1977)
117. The Uttar Pradesh Appropriation (Supplementary 1977-78) Act, 1978 (U.P. Act no. 1 of 1978)
118. The Uttar Pradesh Appropriation (Vote on Account) Act, 1978 (U.P. Act no. 2 of 1978)
119. The Uttar Pradesh Appropriation Act, 1978 (U.P. Act no.18 of 1978)
120. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1972-73) Act, 1978 (U.P. Act no. 22 of 1978)
121. The Uttar Pradesh Appropriation (Supplementary 1978-79) Act, 1978 (U.P. Act no. 23 of 1978)
122. The Uttar Pradesh Appropriation (Second Supplementary 1978-79) Act, 1978 (U.P. Act no. 36 of 1978)
123. The Uttar Pradesh Appropriation (Vote on Account) Act, 1979 (U.P. Act no. 8 of 1979)
124. The Uttar Pradesh Appropriation (Third Supplementary 1978-79) Act, 1979 (U.P. Act no. 10 of 1979)
125. The Uttar Pradesh Appropriation Act, 1979 (U.P. Act no.21 of 1979)
126. The Uttar Pradesh Appropriation (First Supplementary 1979-80) Act, 1979 (U.P. Act no. 27 of 1979)
127. The Uttar Pradesh Appropriation (Second Supplementary 1979-80) Act, 1980 (U.P. Act no. 1 of 1980)
128. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1980 (U.P. Act no. 9 of 1980)

129. The Uttar Pradesh Appropriation Act, 1980 (U.P. Act no.17 of 1980)
130. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1973-74) Act, 1980 (U.P. Act no. 19 of 1980)
131. The Uttar Pradesh Appropriation (First Supplementary 1980-81) Act, 1980 (U.P. Act no. 20 of 1980)
132. The Uttar Pradesh Appropriation (Vote on Account) Act, 1981 (U.P. Act no. 2 of 1981)
133. The Uttar Pradesh Appropriation (Second Supplementary 1980-81) Act, 1981 (U.P. Act no. 3 of 1981)
134. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1974-75, 1975-76 and 1976-77) Act, 1981 (U.P. Act no. 5 of 1981)
135. The Uttar Pradesh Appropriation Act, 1981 (U.P. Act no.6 of 1981)
136. The Uttar Pradesh Appropriation (Supplementary 1981-82) Act, 1981 (U.P. Act no.13 of 1981)
137. The Uttar Pradesh Appropriation (Second Supplementary 1981-82) Act, 1982 (U.P. Act no. 3 of 1982)
138. The Uttar Pradesh Appropriation (Vote on Account) Act, 1982 (U.P. Act no. 11 of 1982)
139. The Uttar Pradesh Appropriation (Third Supplementary 1981-82) Act, 1982 (U.P. Act no. 13 of 1982)
140. The Uttar Pradesh Appropriation Act, 1982 (U.P. Act no.14 of 1982)
141. The Uttar Pradesh Appropriation (Supplementary 1982-83) Act, 1982 (U.P. Act no. 21 of 1982)
142. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1977-78 and 1978-79) Act, 1982 (U.P. Act no. 22 of 1982)
143. The Uttar Pradesh Appropriation (Vote on Account) Act, 1983 (U.P. Act no. 2 of 1983)
144. The Uttar Pradesh Appropriation (Second Supplementary 1982-83) Act, 1983 (U.P. Act no. 7 of 1983)
145. The Uttar Pradesh Appropriation Act, 1983 (U.P. Act no.9 of 1983)
146. The Uttar Pradesh Appropriation (Supplementary 1983-84) Act, 1983 (U.P. Act no. 13 of 1983)
147. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1979-80) Act, 1983 (U.P. Act no. 14 of 1983)
148. The Uttar Pradesh Appropriation (Second Supplementary 1983-84) Act, 1984 (U.P. Act no. 2 of 1984)
149. The Uttar Pradesh Appropriation (Vote on Account) Act, 1984 (U.P. Act no. 3 of 1984)
150. The Uttar Pradesh Appropriation (Third Supplementary 1983-84) Act, 1984 (U.P. Act no. 4 of 1984)
151. The Uttar Pradesh Appropriation Act, 1984 (U.P. Act no.7 of 1984)
152. The Uttar Pradesh Appropriation (Supplementary 1984-85) Act, 1984 (U.P. Act no. 15 of 1984)
153. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1980-81) Act, 1984 (U.P. Act no. 16 of 1984)
154. The Uttar Pradesh Appropriation (Second Supplementary 1984-85) Act, 1985 (U.P. Act no. 3 of 1985)
155. The Uttar Pradesh Appropriation (Vote on Account) Act, 1985 (U.P. Act no. 4 of 1985)
156. The Uttar Pradesh Appropriation Act, 1985 (U.P. Act no.24 of 1985)
157. The Uttar Pradesh Appropriation (Supplementary 1985-86) Act, 1986 (U.P. Act no. 1 of 1986)
158. The Uttar Pradesh Appropriation (Second Supplementary 1985-86) Act, 1986 (U.P. Act no. 10 of 1986)
159. The Uttar Pradesh Appropriation Act, 1986 (U.P. Act no.12 of 1986)
160. The Uttar Pradesh Appropriation (Supplementary 1986-87) Act, 1986 (U.P. Act no. 14 of 1986)
161. The Uttar Pradesh Appropriation (Second Supplementary 1986-87) Act, 1987 (U.P. Act no. 1 of 1987)
162. The Uttar Pradesh Appropriation (Vote on Account) Act, 1987 (U.P. Act no. 2 of 1987)
163. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1981-82) Act, 1987 (U.P. Act no. 9 of 1987)

164. The Uttar Pradesh Appropriation Act, 1987 (U.P. Act no.11 of 1987)
165. The Uttar Pradesh Appropriation (Supplementary 1987-88) Act, 1988 (U.P. Act no. 1 of 1988)
166. The Uttar Pradesh Appropriation (Second Supplementary 1987-88) Act, 1988 (U.P. Act no. 4 of 1988)
167. The Uttar Pradesh Appropriation Act, 1988 (U.P. Act no.5 of 1988)
168. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1982-83) Act, 1988 (U.P. Act no. 15 of 1988)
169. The Uttar Pradesh Appropriation (Supplementary 1988-89) Act, 1988 (U.P. Act no. 16 of 1988)
170. The Uttar Pradesh Appropriation (Vote on Account) Act, 1989 (U.P. Act no. 3 of 1989)
171. The Uttar Pradesh Appropriation (Second Supplementary 1988-89) Act, 1989 (U.P. Act no. 7 of 1989)
172. The Uttar Pradesh Appropriation Act, 1989 (U.P. Act no.9 of 1989)
173. The Uttar Pradesh Appropriation (Supplementary 1989-90) Act, 1989 (U.P. Act no. 17 of 1989)
174. The Uttar Pradesh Appropriation (Second Supplementary 1989-90) Act, 1990 (U.P. Act no. 7 of 1990)
175. The Uttar Pradesh Appropriation (Vote on Account) Act, 1990 (U.P. Act no. 8 of 1990)
176. The Uttar Pradesh Appropriation Act, 1990 (U.P. Act no.18 of 1990)
177. The Uttar Pradesh Appropriation (Supplementary 1990-91) Act, 1991 (U.P. Act no. 1 of 1991)
178. The Uttar Pradesh Appropriation (Vote on Account) Act, 1991 (U.P. Act no. 2 of 1991)
179. The Uttar Pradesh Appropriation Act, 1991 (U.P. Act no.7 of 1991)
180. The Uttar Pradesh Appropriation (Supplementary 1991-92) Act, 1991 (U.P. Act no. 19 of 1991)
181. The Uttar Pradesh Appropriation (Second Supplementary 1991-92) Act, 1992 (U.P. Act no. 3 of 1992)
182. The Uttar Pradesh Appropriation (Vote on Account) Act, 1992 (U.P. Act no. 9 of 1992)
183. The Uttar Pradesh Appropriation Act, 1992 (U.P. Act no.16 of 1992)
184. The Uttar Pradesh Appropriation (Supplementary 1992-93) Act, 1992 (U.P. Act no. 20 of 1992)
185. The Uttar Pradesh Appropriation (Supplementary 1993-94) Act, 1993 (U.P. Act no. 6 of 1993)
186. The Uttar Pradesh Appropriation (Second Supplementary 1993-94) Act, 1994 (U.P. Act no. 1 of 1994)
187. The Uttar Pradesh Appropriation (Vote on Account) Act, 1994 (U.P. Act no. 3 of 1994)
188. The Uttar Pradesh Appropriation Act, 1994 (U.P. Act no.13 of 1994)
189. The Uttar Pradesh Appropriation (Supplementary 1994-95) Act, 1994 (U.P. Act no. 18 of 1994)
190. The Uttar Pradesh Appropriation (Second Supplementary 1994-95) Act, 1995 (U.P. Act no. 6 of 1995)
191. The Uttar Pradesh Appropriation (Vote on Account) Act, 1995 (U.P. Act no. 7 of 1995)
192. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 1995 (U.P. Act no. 12 of 1995)
193. The Uttar Pradesh Appropriation Act, 1995 (U.P. Act no.20 of 1995)
194. The Uttar Pradesh Appropriation (Supplementary 1995-96) Act, 1995 (U.P. Act no. 30 of 1995)
195. The Uttar Pradesh Appropriation Act, 1997 (U.P. Act no.13 of 1997)
196. The Uttar Pradesh Appropriation (Supplementary 1997-98) Act, 1998 (U.P. Act no. 3 of 1998)
197. The Uttar Pradesh Appropriation (Second Supplementary 1997-98) Act, 1998 (U.P. Act no. 11 of 1998)
198. The Uttar Pradesh Appropriation (Vote on Account) Act, 1998 (U.P. Act no. 12 of 1998)
199. The Uttar Pradesh Appropriation Act, 1998 (U.P. Act no.24 of 1998)
200. The Uttar Pradesh Appropriation (Supplementary 1998-99) Act, 1999 (U.P. Act no. 1 of 1999)
201. The Uttar Pradesh Appropriation Act, 1999 (U.P. Act no.18 of 1999)

202. The Uttar Pradesh Appropriation (Supplementary 1999-2000) Act, 1999 (U.P. Act no. 25 of 1999)
203. The Uttar Pradesh Appropriation (Second Supplementary 1999-2000) Act, 2000 (U.P. Act no. 2 of 2000)
204. The Uttar Pradesh Appropriation (Vote on Account) Act, 2000 (U.P. Act no. 11 of 2000)
205. The Uttar Pradesh Appropriation Act, 2000 (U.P. Act no. 26 of 2000)
206. The Uttar Pradesh Appropriation (Supplementary 2000-2001) Act, 2000 (U.P. Act no. 28 of 2000)
207. The Uttar Pradesh Appropriation (Second Supplementary 2000-2001) Act, 2001 (U.P. Act no. 2 of 2001)
208. The Uttar Pradesh Appropriation (Vote on Account) Act, 2001 (U.P. Act no. 3 of 2001)
209. The Uttar Pradesh Appropriation Act, 2001 (U.P. Act no.17 of 2001)
210. The Uttar Pradesh Appropriation (Supplementary 2001-2002) Act, 2001 (U.P. Act no. 20 of 2001)
211. The Uttar Pradesh Appropriation Act, 2002 (U.P. Act no.15 of 2002)
212. The Uttar Pradesh Appropriation (Supplementary 2002-2003) Act, 2003 (U.P. Act no. 1 of 2003)
213. The Uttar Pradesh Appropriation (Vote on Account) Act, 2003 (U.P. Act no. 2 of 2003)
214. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 2003 (U.P. Act no. 6 of 2003)
215. The Uttar Pradesh Appropriation Act, 2003 (U.P. Act no.7 of 2003)
216. The Uttar Pradesh Appropriation (Supplementary 2003-2004) Act, 2004 (U.P. Act no. 2 of 2004)
217. The Uttar Pradesh Appropriation Act, 2004 (U.P. Act no.8 of 2004)
218. The Uttar Pradesh Appropriation (Supplementary 2004-2005) Act, 2004 (U.P. Act no. 25 of 2004)
219. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1983-84, 1984-85, 1985-86, 1986-87, 1987-88, 1988-89 and 1989-90) Act, 2004 (U.P. Act no. 26 of 2004)
220. The Uttar Pradesh Appropriation (Second Supplementary 2004-2005) Act, 2005 (U.P. Act no. 1 of 2005)
221. The Uttar Pradesh Appropriation Act, 2005 (U.P. Act no.4 of 2005)
222. The Uttar Pradesh Appropriation (Supplementary 2005-2006) Act, 2005 (U.P. Act no. 16 of 2005)
223. The Uttar Pradesh Appropriation (Second Supplementary 2005-2006) Act, 2005 (U.P. Act no. 26 of 2005)
224. The Uttar Pradesh Appropriation Act, 2006 (U.P. Act no.8 of 2006)
225. The Uttar Pradesh Appropriation (Supplementary 2006-2007) Act, 2006 (U.P. Act no. 13 of 2006)
226. The Uttar Pradesh Appropriation (Second Supplementary 2006-2007) Act, 2006 (U.P. Act no. 20 of 2006)
227. The Uttar Pradesh Appropriation (Third Supplementary 2006-2007) Act, 2006 (U.P. Act no. 33 of 2006)
228. The Uttar Pradesh Appropriation (Vote on Account) Act, 2006 (U.P. Act no. 41 of 2006)
229. The Uttar Pradesh Appropriation (Second Vote on Account) Act, 2007 (U.P. Act no. 6 of 2007)
230. The Uttar Pradesh Appropriation Act, 2007 (U.P. Act no.17 of 2007)
231. The Uttar Pradesh Appropriation (Supplementary 2007-2008) Act, 2007 (U.P. Act no. 25 of 2007)
232. The Uttar Pradesh Appropriation (Vote on Account) Act, 2008 (U.P. Act no. 2 of 2008)
233. The Uttar Pradesh Appropriation Act, 2008 (U.P. Act no.10 of 2008)
234. The Uttar Pradesh Appropriation (Supplementary 2008-2009) Act, 2008 (U.P. Act no. 17 of 2008)
235. The Uttar Pradesh Appropriation (Second Supplementary 2008-2009) Act, 2009 (U.P. Act no. 2 of 2009)
236. The Uttar Pradesh Appropriation Act, 2009 (U.P. Act no.7 of 2009)
237. The Uttar Pradesh Appropriation (Supplementary 2009-2010) Act, 2009 (U.P. Act no. 15 of 2009)

238. The Uttar Pradesh Appropriation (Regularization of Excess Expenditure 1990-91, 1991-92, 1992-93, 1993-94, 1994-95, 1995-96, 1996-97, 1997-98, 1998-99, 1999-2000, 2000-2001, 2001-2002, 2002-2003, 2003-2004 and 2004-2005) Act, 2009 (U.P. Act no. 16 of 2009)
239. The Uttar Pradesh Appropriation (Supplementary 2009-2010) Act, 2010 (U.P. Act no. 3 of 2010)
240. The Uttar Pradesh Appropriation Act, 2010 (U.P. Act no.6 of 2010)
241. The Uttar Pradesh Appropriation (Supplementary 2010-2011) Act, 2010 (U.P. Act no. 18 of 2010)
242. The Uttar Pradesh Appropriation Act, 2011 (U.P. Act no.4 of 2011)
243. The Uttar Pradesh Appropriation (Supplementary 2011-2012) Act, 2011 (U.P. Act no. 16 of 2011)
244. The Uttar Pradesh Appropriation (Vote on Account) Act, 2011 (U.P. Act no. 23 of 2011)
245. The Uttar Pradesh Appropriation Act, 2012 (U.P. Act no.5 of 2012)
246. The Uttar Pradesh Appropriation (Supplementary 2012-2013) Act, 2012 (U.P. Act no. 6 of 2012)
247. The Uttar Pradesh Appropriation Act, 2013 (U.P. Act no.3 of 2013)
248. The Uttar Pradesh Appropriation (Supplementary 2013-2014) Act, 2013 (U.P. Act no. 14 of 2013)
249. The Uttar Pradesh Appropriation (Second Supplementary 2013-2014) Act, 2013 (U.P. Act no. 24 of 2013)
250. The Uttar Pradesh Appropriation (Vote on Account) Act, 2014 (U.P. Act no. 3 of 2014)
251. The Uttar Pradesh Appropriation Act, 2014 (U.P. Act no.11 of 2014)
252. The Uttar Pradesh Appropriation (Supplementary 2014-2015) Act, 2014 (U.P. Act no. 16 of 2014)

STATEMENT OF OBJECTS AND REASONS

The Appropriation Acts (Repeal) Act, 2016 (Act no. 22 of 2016) has been enacted by the Central Government to repeal the Acts relating to appropriation enacted during the period from 1950 to 2012. Accordingly, the Uttar Pradesh State Law Commission Constituted by the State Government, has recommended the repeal of 264 Appropriation Acts of Uttar Pradesh. In the light of the above recommendation, the Department of Finance, Uttar Pradesh has given its consent to repeal 252 Acts relating to appropriation which have become obsolete. It has therefore been decided to introduce a Bill in the State legislature to repeal the said 252 Appropriation Acts of Uttar Pradesh.

The Uttar Pradesh Appropriation Acts (Repeal) Bill, 2018 is introduced accordingly.

By order,

VIRENDRA KUMAR SRIVASTAVA,

Pramukh Sachiv.

पी०एस०यू०पी०-ए०पी० 13 राजपत्र-2018-(33)-599 प्रतियां-(कम्प्यूटर/टी/आफसेट)।

पी०एस०यू०पी०-ए०पी० 3 सा० विधायी-2018-(34)-300 प्रतियां-(कम्प्यूटर/टी/आफसेट)।